




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ADARSH S AK LAW CHAMBERS 8754400961	PETITIONERS	
2	S. Vivekananda for VGB Associates 9845428653	undertake for R54	
3	PRADEEP DARAK 9036841647	R1 to R9	

Counsel for petitioner is present. Steps not taken against R-2 who died Case against R-2 stands abated and dismissed as abated as far as R-2 is concerned. Counsel for R-4 reported that vakalat for R-4 was already filed before CLB, Chennai and that he would continue to appear for R-4. Counsel for R-54 is present. He undertakes to file vakalat for R-54.

Counsel for petitioner is directed to produce proof of service of notice on other respondents.

List it on 13.07.2017.


MEMBER (J)


MEMBER (T)